

- v. In respect of spectrum obtained through auction, spectrum sharing will be permitted only if the auction conditions provide for the same.
 - vi. Parties sharing the spectrum will be deemed to be sharing their entire spectrum for the purpose of charging.
 - vii. Both the parties shall fulfil individually the roll out obligations as well as the QoS obligations prescribed under the licence.
 - viii. Spectrum usage charges will be levied on both the operators individually but on the total spectrum held by both the operators together. In other words, if an operator 'X' having 4.4MHz of spectrum shares 4.4 MHz of spectrum of another operator 'Y' then both 'X' and 'Y' will be liable to pay spectrum usage charges applicable to 8.8 MHz of spectrum.
 - ix. Spectrum sharing would involve both the service providers utilising the spectrum. Leasing of spectrum is not permitted.
 - x. Decision on matters related to pricing of spectrum, post sharing, would be taken separately.
 - xi. Spectrum sharing will not be permitted among licensees having 3G spectrum.
16. Spectrum trading will not be allowed in India, at this stage. This will be re-examined at a later date.
17. For efficient management of available spectrum, TRAI may undertake regular spectrum audit. TRAI may carry out review on the present usage of spectrum available. In both the cases, TRAI may make recommendations to the Government.
18. The judgement of the Supreme Court pronounced on 2nd February, 2012 cancelling 122 licenses has implications for some of the recommendations of the Telecom Commission. Such recommendations are being examined further with reference to legal and other aspects and decisions in this regard will be announced later."

3G services

3163. SHRIMATI NAZNIN FARUQUE : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a number of subscribers have taken the facility of 3G connections given by BSNL and other companies in the country during last two years;

- (b) if so, the details thereof, State-wise;
- (c) the number of mobile towers constructed by BSNL and other companies in the country, State-wise; and
- (d) whether there is any plan to provide 4G Mobile connections in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) and (b) BSNL has enabled 3G facility to all its mobile customers. As on 31.03.2012, BSNL has 9,45,09,074 cellular subscribers in its network. Circle-wise details number of BSNL mobile subscriber is given in Statement-I (*See* below).

(c) The total number of mobile towers of BSNL and other telecom companies in the country state-wise as on 30.11.2011 is given in Statement-II (*See* below).

(d) The Government has issued guidelines for auction and allotment of spectrum for Broadband Wireless Access (BWA) services dated 1st August, 2008 and its amendments dated 11th September, 2008. Various bands such as 700 Mhz, 2.3 Ghz, 2.5 Ghz and 3.3 - 3.6 Ghz have been identified for auction and allotment of spectrum for BWA services [e.g. 4G/Long Term Evolution (LTE)].

Statement - I

Status of cellular connections as on 31-03-2012 in BSNL's network

Sl. No.	Name of Circle	Cellular Connection as on 31-03-2012
1	2	3
1	Andaman Nicobar	183,067
2	Andhra Pradesh	8,804,278
3	Assam	1,161,479
4	Bihar	4,146,820
5	Chhattisgarh	1,378,965
6	Gujarat	4,000,739
7	Haryana	2,972,891
8	Himachal Pradesh	1,609,793
9	Jammu and Kashmir	969,904

1	2	3
10	Jharkhand	1,600,991
11	Karnataka	6,552,974
12	Kerala	6,775,671
13	Madhya Pradesh	3,158,815
14	Maharashtra	6,020,021
15	North East-I	733,026
16	North East-II	733,914
17	Orissa	4,314,273
18	Punjab	4,630,076
19	Rajasthan	5,444,689
20	Tamil Nadu	7,624,774
21	Uttaranchal	1,360,674
22	Uttar Pradesh (E)	9,667,435
23	Uttar Pradesh (W)	3,284,147
24	West Bengal	3,331,808
25	Kolkatta TD	2,389,618
26	Chennai TD	1,658,232
TOTAL		94,509,074

Statement - II

Total no. of mobile towers of BSNL and other telecom companies as on 30.11.2011

Sl. No.	Name of State	Number of Towers
1	2	3
1.	Rajasthan	25350
2.	Gujarat, Daman and Diu	28392
3.	Maharashtra and Goa	45102
4.	Karnataka	26920

1	2	3
5.	Madhya Pradesh and Chhattisgarh	23177
6.	West Bengal, Odisha, Sikkim, Andaman and Nicobar	41710
7.	Assam and Arunachal Pradesh	8995
8.	Delhi, Haryana and Chandigarh	25098
9.	Uttar Pradesh and Uttarakhand	57207
10.	Andhra Pradesh	34396
11.	Punjab and Himachal Pradesh	88992
12.	Jammu and Kashmir	6102
13.	Tamilnadu and Pondicherry	38392
14.	Bihar and Jharkhand	22428
15.	Nagaland, Meghalaya, Manipur, Mizoram and Tripura	4611
16.	Kerala and Lakhadweep	18678
TOTAL NO. OF TOWERS		4,95,550

Promotion of green telecom sector

3164. SHRIMATI VASANTHI STANLEY : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the contribution of Information and Communication Technology (ICT) sector to reduce country's carbon dioxide emission; and

(b) the steps the Ministry is taking to promote green telecom sector?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) : (a) and (b) The Department of Electronics and Information Technology does not deal with any matter directly related to Green Telecom Sector, the Department has, however, supported following R&D projects on Green Electronics, Information and Communication Technology:

Some of the on going projects

(i) "Development of ICT Technologies for Smart Building with Low Carbon Emissions" to develop technologies and tools for design, development